

Declaration of Assets and Liabilities

Year 2022

I, MOHAMMAD MUMTAZ, son/daughter/wife of LATE MOHAMMAD HANEEF
aged 40 years, belonging to BPHAR VTDHAN SABHA (PAPNA)
service and presently working as OFFICE ATTENDANT
give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	35,000	SHARAFAT PARVIN 13000	Md. ARMAN NIL	SHARAFAT PARVIN NIL	ARSHAD PARVIN NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBIAK 10839480 331 RS. 17000	BOIAK RS. 6500	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	—	—
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	LIC NO 7825983680 RS. 6255 (6 months)	NIL	—	—	—
(v)	Motor Vehicles (details of make, etc.)	BR01CM 3619	NIL	—	—	—
(vi)	Jewellery (give details of weight and value)	NIL	600.730g 59L7500g	NIL	—	—
(vii)	Other assets, such as values of claims / interests	TV FREEZZ	NIL	—	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	—	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	—	—	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	—	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	—	—	—	—
(v)	Others (such as interest in property)	NIL	—	—	—	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SRD BYM, KANNA	150,000
	(ii) Loans from financial institutions	NIL	—
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	—
	(b) dues to departments dealing with supply of water	NIL	—
	(c) dues to departments dealing with supply of electricity	NIL	—

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	(d) dues to departments dealing with telephones	NPL	NPL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NPL	NPL
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BJKPM15835	—
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NPL	—
	(iii) Sales Tax [Only in case of proprietary business]	NPL	—
	(iv) Property Tax	NPL	—

C. Personal Detail

GPF/CPF/PRAN No. :- PTS/BLA/1227

Gender :- M (M/F)

Date of Birth :- 18021982 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- MESSANGER
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature MDHAMMA MUMTAJ

Name of Employee: MDHAMMA MUMTAJ

Designation: OFFICE ATTENDANT

Department: BIHAR NIDHAN SABHA (PATNA)

Place: PATNA

Date: 08/02/2022

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.